

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO. 1

CUSTOMS Appeal No. 11722 of 2016-DB

(Arising out of OIO-S-7-67-CHA-2012 Dated-31.07.2016 passed by Commissioner of CUSTOMS-KANDLA)

MRUNALINI B KOTAK

....Appellant

(HOLDER OF CB LICENSE NO.11/1924) B-501, 5TH FLOOR, WEST VIEW BUILDING,
PLOT NO. 107-B, BAJAJ ROAD, NEXT TO KOPAL BANK, VILE PARLE(WEST)
MUMBAI-GUJARAT

VERSUS

COMMISSIONER OF CUSTOMS-KANDLA

.....Respondent

CUSTOM HOUSE,
NEAR BALAJI TEMPLE,
KANDLA-GUJARAT

APPEARANCE:

Ms. Manmehak Kaur, Advocate appeared for the Appellant
Shri Himanhsu P Shrimali, Superintendent (Authorized Representative) for the Respondent

**CORAM: HON'BLE MR. RAJU, MEMBER (TECHNICAL)
 HON'BLE MR. SOMESH ARORA (JUDICIAL)**

Final Order No. A/ 11726 /2023

DATE OF HEARING:18.08.2023

DATE OF DECISION:18.08.2023

RAJU

This appeal has been filed by Mrunalini B Kotak against confirmation of suspension of their Custom Broker License.

2. Details were called from the office of the Commissioner of Customs-Kandla. Shri G. S. Chholak, Assistant Commissioner incharge appeared to explain the facts. He informs that after confirmation of suspension, the license was revoked in the year 2017. Thereafter the revocation of license was set aside by Tribunal vide order No. A/12710/2018 dated 05.12.2018. The license was restored thereafter. From the facts above, it is apparent that the present appeal against the confirmation of suspension is not relevant any more as the order of revocation of license passed after the confirmation of suspension itself and that too has been set aside by Tribunal. The Custom Broker License

has been restored by the Principal Commissioner of Customs-Kandla in June 2019. In the background, the appeal is dismissed as infructuous.

3. For some strange reasons, it seems in EDI System, the license has been still shown as suspended, the system may therefore, be corrected by the concerned Authorities.

(Dictated and Pronounced in the open court)

(RAJU)
MEMBER (TECHNICAL)

(SOMESH ARORA)
MEMBER (JUDICIAL)

Neha